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**NATIONAL COMPANY LAW TRIBUNAL
HYDERABAD BENCH**

PRESENT: HON'BLE SHRI K ANANTHA PADMANABHA SWAMY – MEMBER JUDICIAL

PRESENT: HON'BLE SHRI BINOD KUMAR SINHA –MEMBER TECHNICAL

ATTENDANCE-CUM-ORDER SHEET OF THE HEARING HELD ON 02.01.2020 AT 10.30 AM

TRANSFER PETITION NO.	
COMPANY PETITION/APPLICATION NO.	CP (1B) NO. 602/9/HDB/2019
NAME OF THE COMPANY	Renuka Advanced Systems Pvt Ltd
NAME OF THE PETITIONER(S)	Anu Fastners Pvt Ltd
NAME OF THE RESPONDENT(S)	Renuka Advanced Systems Pvt Ltd
UNDER SECTION	9 OF IBC

Counsel for Petitioner(s):

Name of the Counsel(s)	Designation	E-mail & Telephone No.	Signature
C.V. Naxa Simham	Adv	9492202233	Ramy a
M.R. Sree Ramya	Adv		

Counsel for Respondent(s):

Name of the Counsel(s)	Designation	E-mail & Telephone No.	Signature
Tarun. G. Reddy	Adv	9502036363	
Uwais Saif	Adv	8142071912	

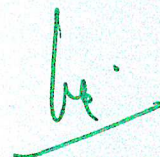
ORDER

Counsels representing both sides are present and prayed time for filing joint memo of settlement. At their request, time is enlarged.

Put up the matter on 27.01.2020.



MEMBER TECHNICAL



MEMBER JUDICIAL